

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Dated : 15<sup>th</sup> July, 2014**

**Appeal No. 52 of 2012**

**In the matter of**

M/s Ferro Alloys Corporation Ltd.                               ...      Appellant(s)  
  **Versus**

O.E.R.C. & Ors.   ....      Respondent(s)

**Appeal No. 67 of 2012**

**In the matter of**

M/s Tata Steel Ltd.   ...      Appellant(s)  
  **Versus**

O.E.R.C. & Ors.   ....      Respondent(s)

**Appeal No. 52 of 2012**

**In the matter of**

M/s OCL India Ltd.   ...      Appellant(s)  
  **Versus**

O.E.R.C. & Ors.   ....      Respondent(s)

**Appeal No. 69 of 2012**

**In the matter of**

M/s Balasore Alloys Ltd.   ...      Appellant(s)  
  **Versus**

O.E.R.C. & Ors.   ....      Respondent(s)

**ORDER**

The Bench has not assembled today.

As agreed by the parties, post these matters on **31.07.2014.**

**COURT MASTER**